

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.06.2024** THROUGH **PHYSICAL HEARING**

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : SheetalaCredit Holdings Pvt Ltd & 5 Others
Vs
Binny Mills Ltd and Others

MAIN PETITION NUMBER : CP/85(CHE)/2023
(IA/MA) APPLICATION NUMBERS

IA/51/CHE/2024

ORDER

Ld. Counsel Mr. Anant Merathia is present for Petitioners. Ld. Senior Counsel Mr. P.H.Arvinth Pandian is present for Respondent.

Both the Counsels seek time as they are awaiting for finalization of valuation report.

A memo may be filed as to the status of valuation report within two weeks from today by the Counsels.

At request, list the Application for hearing on **14.08.2024 (Physical hearing)**.

-sd-
(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

-sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT